

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/66/2018
NAME OF THE PETITIONER(S) : ROHINI HOLISTIC HEALTH CENTRE PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : ~~230~~ 252(3)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
B.	Sarath babu	Respondent Roc, Chennai	B. Sarath

ORDER

Representative for Applicant present. Counsel for Respondent prayed for time to file counter. At request, time is enlarged. Put up on 28.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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